

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No(s).15694/2008
(From the judgement and order dated 21/04/2008 in CWP No.
7885/2008 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

PRITAM CHAUDHARY & ORS.

Petitioner(s)

VERSUS

M/S BAJAJ HINDUSTAN LTD.& ORS.

Respondent(s)

(With prayer for interim relief and office report)

WITH SLP(C) NO. 15465 of 2008

(With prayer for interim relief and office report)

T.P.(C) NO. 614 of 2008

(With appln.(s) for directions and office report)

Date: 11/01/2010 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P. SATHASIVAM

HON'BLE MR. JUSTICE H.L. DATTU

For Petitioner(s) Ms. Indu Malhotra, Sr. Adv.
 Mr. Kush Chaturvedi, Adv.
 Ms. Purna Priyadarshini, Adv.
 Mr. Vikas Mehta, Adv.

Mr. Sanjay Sharawat, Adv.

Mr. Viplav Sharma, Adv.
Mr. Ravi Prakash Mehrotra, Adv.

For Respondent(s) Mr. P.P. Malhotra, ASG
 Ms. Indira Sawhney, Adv.
 Mr. Aman Ahluwalia, Adv.
 Ms. Sushma Suri, Adv.

Mr. Rajiv Dutta, Sr. Adv.
Mr. Manu Agarwal, Adv.
Mr. Abeer Kumar, Adv.
Mrs Manik Karanjawala, Adv.
Mr. Sanjeev Kumar Singh, Adv.

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Mr. Vishwajit Singh ,Adv
Mrs. V.K.Singh, Adv.
Mr. Abhindra Maheshwari, Adv.
Mr. Pankaj Singh, Adv.

Mr. Ravi Prakash Mehrotra ,Adv.

UPON hearing counsel the Court made the following
O R D E R

Post after completion of service along with
SLP(C)No.21453 of 2009 arising out of CC
No.11570/2009.

[Madhu Bala]
Sr. PA

[Savita Sainani]
Court Master